

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



O.A./61/00374/2021

This the **02nd** day of **March**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mohd. Farooq, Age 50 years, S/o Shah Wali, R/o Dewlian A/p Dungi, Tehsil & District Rajouri. Pincode: 185131.

.....Applicant

(Advocate: Mr. M.R. Qureshi)

Versus

1. U.T. of J&K through Commissioner/Secretary to Government, Health & Medical Education Department, Civil Secretariat, Jammu. Pincode-180001.
2. The Director, Indian System of Medicine, J&K. Pincode: 180001.
3. The Assistant Divisional Medical Officer, Rajouri. Pincode: 185131.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, D.A.G.)

ORDER [O R A L]

Hon'ble Mr. Anand Mathur, Member (A):

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if a direction is given to the respondents to consider the claim of the applicant as per rules within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents to consider the claim of the applicant for promotion as Senior Pharmacist in Indian Systems of Medicine, Health & Medical Education Department J&K under the reserved category of ST, if he is otherwise eligible and in accordance with rules and regulations by passing a reasoned and speaking order within a period of three weeks from the date of receipt of certified copy of this order. While deciding the case of the applicant, this O.A. will be treated as representation.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/